

(c) the time by which the balance amount of funds are likely to be released?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) to (c). The entire funds allocated to the States/UTs during the last three years have been released to the States keeping in view Programme requirements and performance of the States.

[English]

Kidnapping of School Children in Delhi

2724. SHRI D. VENKATESWARA RAO:

DR. MUMTAZ ANSARI:
SHRI ANNA JOSHI:
KUMARI SUSHILA TIRIYA:
SHRI GURUDAS KAMAT:
SHRI AVTAR SINGH BHADANA:
SHRI SIMON MARANDI:
SHRI SULTAN SALAHUDDIN OWAISI:
SHRI SHIVLAL NAGJI-BHAI VEKARIA:
SHRI VISHWANATH SHASTRI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has been a spate of kidnapping and killing of school children in Delhi recently;

(b) if so, the number of children kidnapped, killed and got released, separately, during 1993 and 1994 so far, month-wise;

(c) the number of cases solved and those pending;

(d) the number of persons arrested in connection with such cases;

(e) whether the Government have any information regarding payment of ransom in some of these cases;

(f) if so, the details thereof; and

(g) the concrete steps taken by the Government to check such cases?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) No, Sir.

(b) The information is given in the enclosed *Statement*.

(c) and (d).

Year	Number of Cases					Persons Arrested
	Reported	Solved	Cancelled	Untraced	Pending investigation	
1993	23	11	7	3	2	22
1994	21	6	3	-	15*	19

(* including 3 solved cases)

(e) and (f). Delhi Police have reported that only one such case has come to its notice in which the family members of kidnapped child paid a sum of Rs. 21 lakhs as ransom. Out of which Rs. 20,60,000 only has been recovered from the culprits.

(g) The steps taken to check such incidents are as under:

- (i) Safety tips for school going children has been prepared, widely published in the newspapers and circulated to all the schools.
- (ii) The Principals and teachers of the schools have been requested to take precautions for safety of the children. Personal letters have been written by DCsP to the Principals of the schools.
- (iii) The parents have also been requested to take certain safety

measures in respect of school going children.

- (iv) SHOs and other senior supervisory officers are visiting schools for briefing the children and other staff during the school assembly time.
- (v) PCR vans, motorcycle patrols, Division Officers and Beat Constables are covering the school specially during opening and closing hours.
- (vi) Advertisements have been given in the press for educating the public about safety measures.
- (vii) PCR vans, local police parties on patrolling duty, static Police pickets and border check posts have been alerted to be on the look-out for suspicious persons while checking the movement of vehicles.

STATEMENT

Year	Number of Children		
	Kidnapped	Killed	Got released
1993			
January, 1993	1	—	1
February, 1993	1	1	—
March, 1993	3	1	—
April, 1993	1	—	—
May, 1993	—	—	—

Year	Number of Children		
	Kidnapped	Killed	Got released
June, 1993	—	—	—
July, 1993	1	—	—
August, 1993	6	—	3
September, 1993	5	—	3
October, 1993	—	—	—
November, 1993	4	—	1
December, 1993	2	1	1
Total	24	3	11

1994

January, 1994	2	—	2
February, 1994	1	—	—
March, 1994	3	—	—
April, 1994	5	—	2
May, 1994	2	—	—
June, 1994	—	—	—
July, 1994	8	1	2
Total	21	1	6